

1	2	3
10.	Madhya Pradesh . . . . .	Class II
11.	Maharashtra . . . . .	Class II
12.	Manipur . . . . .	Not available.
13.	Meghalaya . . . . .	No
14.	Nagaland . . . . .	Considered upto class IV level.
15.	Orissa . . . . .	Class II
16.	Punjab . . . . .	No*
17.	Rajasthan . . . . .	Class III
18.	Sikkim . . . . .	Upto class V is under consideration.
19.	Tamil Nadu . . . . .	Class III
20.	Tripura . . . . .	Class III
21.	Uttar Pradesh . . . . .	Class III
22.	West Bengal . . . . .	Class V*
23.	A & N Islands . . . . .	Class II
24.	Arunachal Pradesh . . . . .	Class VIII
25.	Chandigarh . . . . .	Class IV*
26.	Dadra & Nagar Haveli . . . . .	Class II
27.	Delhi . . . . .	No
28.	Goa, Daman & Diu . . . . .	Standard I
29.	Lakshadweep . . . . .	No. available.
30.	Mizoram . . . . .	Not yet considered.
31.	Pondicherry . . . . .	Standard II

SOURCE : Check lists for 1986-87.

\*Check list for 1985-86

### Delinking of degrees from Jobs

257. SHRI DHULESHWAR MEENA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have taken any decision with regard to delinking of degrees from Government jobs;

(b) if so, what are the details in this regard; and

(c) if the answer to the part (a) above be in the negative, the stage at which the matter stands at present?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI): (a) to (c) The matter is being examined.

### Aircraft Accidents due to Bird-Hit Menace

258. SHRI KRISHNA KUMAR BIRLA: Will the Minister of TRANSPORT be pleased to state:

(a) whether the bird-hit in the country threatening the safety of the aircraft has been on the increase;